## GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

### RAJYA SABHA UNSTARRED QUESTION No. 1892 TO BE ANSWERED ON 04<sup>th</sup> August, 2021

#### Ethanol production in the country

#### 1892. SHRI JOHN BRITTAS:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has taken any steps to increase production of ethanol in the country, if so, the details thereof; and
- (b) whether Government has undertaken any steps to promote usage of ethanol-blended petrol, if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

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(a) & (b): Government, since 2014, has taken several measures to increase production and usage of ethanol in the country which includes permitting procurement of ethanol produced from other non-food feedstock besides molasses, like cellulosic and lignocelluloses materials like cotton stalk, wheat straw, rice straw, bagasse, bamboo etc. including petrochemical route, subject to meeting the relevant BIS standards; allowing use of sugarcane and food grains (maize and surplus stocks of rice with Food Corporation of India) for conversion to ethanol; administered price mechanism for procurement of ethanol under the Ethanol Blended Petrol (EBP) Programme including enhanced ex-mill price of ethanol year on year from ethanol supply year 2017-18; lowered GST rate to 5% on ethanol for EBP Programme; amendment in Industries (Development & Regulation) Act for free movement of ethanol across states for blending; interest subvention scheme for enhancement and augmentation of ethanol production capacity in the country.

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